

Natural calamities

355. SHRI DEREK O' BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons affected by natural calamities during the past four years, year-wise and State-wise details thereof;

(b) State-wise and year-wise details of the damage and losses suffered as a result of natural calamities during the last four years and the current year; and

(c) whether Central Government has received any proposal from the State Governments seeking financial assistance for the losses suffered, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) Information on the number of persons affected by natural calamities during the past years is not maintained by this Ministry centrally. State-wise details of the losses of lives, property and loss of crops due to rain oriented natural calamities during the last four year and current year, as reported by the State Governments/ Union Territories, are given in Statement-I (*See* below).

There are institutional mechanisms at the National and State level for effective management of natural disasters. Though the primary responsibility for disaster management rests with the State Governments. Financial assistance is provided to the affected States from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) as per laid down procedure.

State-wise details of the proposals/ memoranda submitted to this Ministry for seeking additional financial assistance and assistance approved from NDRF during 2018-19 are given in Statement-II.

Statement-I

*State-wise details of damage due to cyclonic storms/ heavy rains/ floods/ landslides/ earthquakes
years 2014-15 to 2018-19 (Provisional)*

| Sl. No. | State | Year | | | | | | | | | | | | | | |
|------------|-------------------|------------------------|-------------------------|-----------------|-----------------------------------|------------------------|-------------------------|-----------------|-----------------------------------|------------------------|-------------------------|-----------------|-----------------------------------|------------------------|-------------------------|-----------------|
| | | 2014-15 | | | | 2015-16 | | | | 2016-17 | | | | 2017-18 | | |
| | | lives lost (No.) | Cattle lost (No.) | Houses (No.) | Crops area (in lakh ha.) | lives lost (No.) | Cattle lost (No.) | Houses (No.) | Crops area (in lakh ha.) | lives lost (No.) | Cattle lost (No.) | Houses (No.) | Crops area (in lakh ha.) | lives lost (No.) | Cattle lost (No.) | Houses (No.) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 |
| 1. | Andhra Pradesh | 61 | 4777 | 40379 | 3.30 | 88 | 3669 | 32836 | 2.17 | 19 | 32 | 2277 | 0.48 | 31 | 55 | 6557 |
| 2. | Arunachal Pradesh | 61 | 1992 | 2742 | 0.28 | 20 | 1198 | 1802 | 0.14 | 42 | 1903 | 1629 | 0.235 | 60 | 1 177 | 1463 |
| 3. | Assam | 90 | 8961 | 138000 | 3.67 | 66 | 2482 | 61434 | 2.86 | 115 | 3191 | 66887 | 2.82 | 160 | 2763 | 11107 |
| 4. | Bihar | 144 | 28 | 5621 | 1.16 | 158 | 51 | 130576 | 8.08 | 243 | 583 | 129922 | 3.72 | 649 | 256 | 35719 |
| 5. | Chhattisgarh | 27 | 199 | 6053 | 0.004 | - | - | - | - | 9 | 15 | 694 | 2.98 | 52 | 102 | 909 |
| 6. | Gujarat | 27 | 112 | 875 | - | 156 | 19388 | 62006 | 2.59 | 85 | 252 | 128 | - | 229 | 15255 | 3671 |
| 7. | Goa | - | - | 41 | - | - | - | - | - | - | - | 119 | - | 1 | - | 61 |
| 8. | Haryana | - | - | - | - | - | - | - | - | 3 | - | 8 | - | - | - | - |
| 9. | Himachal Pradesh | 45 | 698 | 1963 | 0.136 | 133 | 686 | 3406 | 0.13 | 40 | 136 | 2283 | 0.20 | 75 | 199 | 2195 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 |
|-----|-------------------|-----|-------|--------|-------|-----|-------|--------|------|-------|------|-------|-------|-----|-------|------|
| 10. | Jammu and Kashmir | 304 | 61326 | 253184 | 6.48 | 21 | 97 | 1989 | - | 3 | - | - | - | 7 | 4 | 90 |
| 11. | Jharkhand | - | - | - | - | - | - | - | - | 8 | - | 1483 | - | 12 | 3 | 2668 |
| 12. | Karnataka | 27 | 85 | 19125 | 0.91 | - | - | - | - | 10 | 217 | 23654 | 3.76 | 70 | 745 | 1533 |
| 13. | Kerala | 132 | 527 | 8292 | 0.20 | 67 | 4 | 6431 | - | 48 | 56 | 5770 | 0.017 | 221 | 5 | 6324 |
| 14. | Madhya Pradesh | - | - | - | - | - | - | - | - | 184 | 400 | 80000 | - | - | - | - |
| 15. | Maharashtra | 151 | 53 | 44 | - | 2 | - | - | - | 145 | 1035 | 8164 | 0.15 | 134 | 164 | - |
| 16. | Manipur | - | - | - | - | 26 | 29 | 11849 | 0.39 | - | - | 24723 | 0.018 | 19 | 10752 | 1979 |
| 17. | Meghalaya | 66 | 8822 | 10701 | 0.159 | 5 | - | 4 | - | 4 | - | - | - | 11 | - | 163 |
| 18. | Mizoram | - | - | - | - | - | - | - | - | - | - | - | - | 13 | 14 | 5437 |
| 19. | Nagaland | 17 | 2860 | 14537 | 0.31 | 5 | - | 180 | 0.04 | 7 | 738 | 4119 | 0.42 | 22 | 665 | 7700 |
| 20. | Odisha | 50 | 672 | 83140 | 3.65 | 5 | - | 839 | - | 3 | - | - | - | 8 | 399 | 562 |
| 21. | Punjab | 31 | 127 | 24795 | 1.06 | 11 | 14 | 126 | - | 12 | - | 98 | 0.005 | 4 | 6 | 34 |
| 22. | Rajasthan | - | - | - | - | 40 | 174 | 24657 | 0.32 | 82 | 635 | 15010 | - | 80 | 5705 | 5798 |
| 23. | Sikkim | - | - | - | - | 1 | 1 | 2012 | - | 13 | 2090 | 361 | 0.018 | 11 | 80 | 910 |
| 24. | Tamil Nadu | 75 | 341 | 3750 | - | 470 | 12030 | 475762 | 3.83 | 25 | 564 | 8278 | 0.34 | 233 | 7654 | 1422 |
| 25. | Telangana | - | - | - | - | - | - | 49 | 6535 | 37991 | 2.59 | - | - | - | - | - |
| 26. | Tripura | 21 | - | 1139 | 0.015 | 1 | - | 11179 | - | 5 | 1 | 937 | - | 17 | 13 | 3222 |

| | | | | | | | | | | | | | | | | |
|-------|---------------|------|-------|--------|--------|------|-------|---------|-------|-------|--------|--------|-------|------|-------|-------|
| 27. | Uttar Pradesh | 132 | 107 | 75564 | 5.00 | 40 | 15 | 14 | - | 82 | 266 | 46793 | 596 | 121 | 154 | 5693 |
| 28. | Uttarakhand | 66 | 348 | 1824 | 0.013 | 31 | 177 | 410 | - | 114 | 1575 | 3324 | 0.10 | 57 | 737 | 1380 |
| 29. | West Bengal | 169 | 145 | 33621 | 0.508 | 193 | 23120 | 822978 | 13.02 | 200 | 3320 | 84765 | 4.48 | 197 | 2075 | 49730 |
| 30. | Puducherry | - | - | - | - | 4 | 1095 | 4327 | - | - | - | 5 | - | - | - | - |
| 31. | Lakshadweep | - | - | - | - | - | - | - | - | - | - | - | - | - | 186 | 969 |
| TOTAL | | 1696 | 92180 | 725390 | 26.855 | 1543 | 64230 | 1654817 | 33.57 | 1,550 | 23,544 | 549422 | 28.27 | 2494 | 49168 | 11934 |

Statement-II

Status of memoranda received from the State Governments seeking additional Central assistance from National Disaster Response Fund (NDRF) during 2018-19.

(₹ in crore)

| Sl. No. | State/UT | Type of disasters | Assistance projected by the State | Status of assistance from NDRF |
|---------|----------------|--------------------------|---|--|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Karnataka | Flood/ landslides-18 | 575.15 | <ul style="list-style-type: none"> • ₹ 546.21 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. • Air bill, as per actuals, based on the bills received from IAF. |
| 2. | Kerala | Flood/ landslides-18 | 800.42 (1st spell) 4796.35 (2nd spell) | <ul style="list-style-type: none"> • ₹ 3048.39 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. • Air bill, as per actuals, based on the bills received from IAF. |
| 3. | Tripura | Flood/ landslides-18 | 805.92 | <ul style="list-style-type: none"> • ₹ 268.63 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. • Air bill, as per actuals, based on the bills received from IAF. |
| 4. | Andhra Pradesh | Cyclonic storm Titli- 18 | 2113.00 | <ul style="list-style-type: none"> • ₹ 539.52 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. • Air bill, as per actuals, based on the bills received from IAF. |

| 1 | 2 | 3 | 4 | 5 |
|-----|------------------|------------------------------|---------|--|
| 5. | Nagaland | Flood/ landslides-18 | 417.93 | <ul style="list-style-type: none"> • ₹ 131.16 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. • Air bill, as per actuals, based on the bills received from IAF. |
| 6. | Odisha | Cyclonic storm Titli - 18 | 2751.72 | <ul style="list-style-type: none"> • ₹ 1023.59 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. |
| 7. | Tamil Nadu | Cyclonic storm Gaja - 18 | 2715.29 | <ul style="list-style-type: none"> • ₹ 1146.12 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. |
| 8. | Puducherry | Cyclonic storm Gaja - 18 | 188.51 | <ul style="list-style-type: none"> • ₹ 13.09 crore from UTDRF subject to the adjustment of 50% of the balance available in the UTDRF account for instant disaster. |
| 9. | Himachal Pradesh | Flood/ landslides-18 | 1601.03 | <ul style="list-style-type: none"> • ₹ 317.44 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disasters. • Air bill, as per actuals, based on the bills received from IAF. |
| 10. | Uttar Pradesh | Flood - 18 | 570.45 | <ul style="list-style-type: none"> • ₹ 191.73 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster. |
| 11. | Manipur | Flood/ landslides- 18 | 197.17 | Upon receipt of report from IMCT it will be processed for placing before the SC- NEC and thereafter before HLC. |

| 1 | 2 | 3 | 4 | 5 |
|-----|----------------|---------------------------|---------|---|
| 12. | Andhra Pradesh | Cyclonic storm Phethai-18 | 142.95 | Upon receipt of report from IMCT it will be processed for placing before the SC- NEC and thereafter before HLC. |
| 13. | Assam | Flood-18 | 2491.59 | In consultation with State Government, IMCT will visit the State shortly. |

Convictions under terrorism-related laws

356. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise, year-wise number of pending cases registered under the Acts namely Unlawful Activities Prevention Act (UAPA), Prevention of Terrorism Act, 2002, Terrorism and Disruptive Activities (Prevention) Act;

(b) with respect to same Acts, the State-wise number of undertrials and convicts in various prisons;

(c) whether, under UAPA, a person can be detained in judicial custody for a period upto 180 days without filing chargesheet, if so, the State-wise number of persons so detained; and

(d) whether Government is planning to establish database to track progress in terror-related offences, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) National Crime Records Bureau (NCRB) is the Nodal Central Agency to function as a repository of information on crime and criminals. As per information received from NCRB, a total of 976 cases, 897 cases and 922 cases during the years 2014, 2015 and 2016 respectively were registered under the Unlawful Activities (Prevention) Act, 1967 (UAPA). The State-wise details are given in the Statement (*See below*). NCRB does not maintain information about the cases registered under the Prevention of Terrorism Act, 2002 and Terrorism and Disruptive Activities (Prevention) Act, 1987. NCRB also does not maintain the list of prisoners detained in prison under the above-mentioned Acts.

(c) As per sub-section 2(b) of section 43(D) of UAPA, if it is not possible to complete the investigation within the period of 90 days, the Court may extend the